

FORM A
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AYUTAM FINANCE AND INVESTMENT PRIVATE LIMITED**

1.	Name of Corporate Person	Ayutam Finance And Investment Private Limited
2.	Date of Incorporation of Corporate Person	11 th March, 2023
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Mumbai - I
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	CIN: U64199MH2023PTC398699
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Registered Office: B-201 Avirahi Building, Near Shimpoli Signal, S. V. Road, Borivali (West) - 400092, Maharashtra, India
6.	Liquidation commencement date of Corporate Person	13 th March, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	CS Manish Kumar Baldeva Add: Office No. G-2, Salasar Jyot CHS Ltd. Bageshri Park, Shivsena Gali, Station Road, Bhayander (West), Dist. Thane – 401 101 E-mail: manish@csmanishb.in Mobile No.: 9322889341 Reg. No.: IBBI/IPA-002/IP-N00043/2016-17/10082
8.	Last date for submission of claims	11 th April, 2026

Notice is hereby given that Ayutam Finance And Investment Private Limited has commenced voluntary liquidation on 13th March, 2026.

The stakeholders of Ayutam Finance And Investment Private Limited are hereby called upon to submit a proof of their claims, on or before 11th April, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Place: Thane
Date: 14th March, 2026

CS Manish Kumar Baldeva
Liquidator, Ayutam Finance And Investment Private Limited